

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 136 of 2011, 137 of 2011,
167 of 2011, 162 of 2011 & 163 of 2011

Dated: 28th March, 2012

Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Appeal No. 136 of 2011

M/s. JSW Steel Ltd. Appellant (s)

Versus

Karnataka Electricity Regulatory
Commission & Anr. Respondent(s)

Appeal No. 137 of 2011

M/s. JSW Steel Ltd. Appellant (s)

Versus

Karnataka Electricity Regulatory
Commission & Anr. Respondent(s)

Appeal No. 167 of 2011

Gulbarga Electricity Supply Co. Ltd. Appellant(s)

Versus

M/s. JSW Steel Ltd. & Ors. Respondent(s)

Contd..P2

Appeal No. 162 of 2011

**Chief Electrical Inspector
to Government, Bangalore**

.... **Appellant(s)**

Versus

**Karnataka Electricity Regulatory
Commission & Anr.**

.... **Respondent(s)**

Appeal No. 163 of 2011

**Chief Electrical Inspector
to Government, Bangalore**

.... **Appellant(s)**

Versus

**Karnataka Electricity Regulatory
Commission & Anr.**

.... **Respondent(s)**

Counsel for the Appellant (s)

**: Mr. Anand K. Ganesan
(In Appeal Nos. 136 &
137 of 2011)**

**Mr. Raghuvendra Srivasatava
(In Appeal no. 167 of 2011)**

**Mr. Anantha Narayana M.G.
Mr. V.N. Raghupathy
(In Appeal Nos. 162 &
163 of 2011)**

Counsel for the Respondent (s)

**: Mr. Anantha Narayana M.G.
Mr. V.N. Raghupathy
(In Appeal Nos. 136 &
137 of 2011)**

Contd..P3

**Mr. Anand K. Ganesan for R-1 & R-2
(In Appeal Nos. 167, 162 & 163 of
2011)**

ORDER

Learned advocate Mr. Anand K. Ganesan, appearing for the appellant prays for adjournment. Learned advocate for the Karnataka Electricity Regulatory Commission seeks permission to file rejoinder alongwith documents, if any. Permission is granted.

Be listed for hearing on **13th April, 2012.**

**(V.J. Talwar)
Technical Member**

**(Justice P.S. Datta)
Judicial Member**

sm/rkt